

C.P.W.D. workmen employed in the Air Conditioning Workshop of President's Estate Division of C.P.W.D. according to each category of post?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): The information is given below:—

Serial No.	Category of Post	No. of posts
1.	Air Conditioning Mechanic	1
2.	Pump Drivers	5
3.	Khallasis	8

Indians in Congo

2125. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state the number of Indian nationals in the Congo at present?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Government have no accurate figures but apart from Indian armed forces personnel who number 779, and 4 members of the Indian diplomatic mission (including families) there are about 150 other Indians.

Low Income Group Housing Scheme in Madras

2126. **Shri Dharmalingam:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of loan given to the State Government of Madras under the Low Income Group Housing Scheme for Madras under the Second Five Year Plan; and

(b) whether the amount has been fully utilised by the Madras Government?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chauda): (a) Out of the sum of Rs. 247.60 lakhs, which is likely to

be the revised 2nd Five Year Plan allocation of Madras State under the Low Income Group Housing Scheme, the State Government have drawn a sum of Rs. 192.60 lakhs in the first four years of the Plan; the remaining amount of Rs. 55.00 lakhs has been allocated to them for 1960-61.

(b) Out of the above amount, the Government of Madras actually spent a sum of Rs. 201.90 lakhs upto the end of June, 1960.

Handloom Workers in Madras and U.P.

2127. **Shri Dharmalingam:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount set apart for the housing of handloom workers in each of the States of Madras and U.P. during the Second Five Year Plan;

(b) how much of this amount has been utilised till now by each of them; and

(c) the number of houses proposed to be built in each and the number of houses built so far?

The Minister of Commerce (Shri Kanungo): (a) to (c). The information is being collected from the State Governments and will be laid on the Table of the House.

Industrial Development of Madras

2128. **Shri Dharmalingam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any steps have been taken by Government to carry out an industrial survey of the Madras State; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). It is understood that the Government of Madras have got a techno-economic survey of the Madras State carried out through the agency of the National Council of Applied Economic Research. The Government of India

have not received any details in this connection.

Establishment of Industries in Madras

2129. Shri Dharmalingam: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of proposals received for the establishment of industries with more than Rs. 2 lakhs as capital in the State of Madras during the period from 1957 to 1960 so far; and

(b) the number of industries to which licences have been given?

The Minister of Industry (Shri Manubhai Shah): (a) The basic obligation for a party to apply for a licence under the Industries (Development and Regulation) Act, 1951 is a minimum capital block of Rs. 10 lakhs and more and as such no statistics on the basis of capital of Rs. 2 lakhs and more are maintained.

(b) The details of licences issued as above every month are published in the Journal of Industry and Trade.

Salt Factory at Bolang in Orissa

**2130. { Shri K. C. Jena:
Shri Bhagabat Sahu:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a salt factory at Bolang in the district of Balasore, Orissa started on co-operative basis;

(b) if so, when did it start and what is the annual production of the factory; and

(c) what steps have been taken by Government to encourage the factory in producing more salt and providing transport for its produce?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) and (c). Do not arise.

Middle Income Group Housing Scheme in Mysore

2131. Shri Siddiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the amount allotted to Mysore State in 1959-60 and 1960-61 so far for implementing (i) the Low Income Group Housing Scheme and (ii) Middle Income Group Housing Scheme; and

(b) the progress achieved under the above schemes in 1959-60 and 1960-61?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement showing the required information, is laid on the Table. [See Appendix III, annexure No. 89.]

Subsidised Industrial Housing Scheme in Mysore

2132. Shri Siddiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any amount has been allotted under the subsidised industrial Housing Scheme in Mysore State for the year 1960-61; and

(b) the number of houses which are being constructed under the Scheme?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) A sum of Rs. 22 lakhs has been allocated to the Government of Mysore for Implementation of the Subsidised Industrial Housing Scheme in the State during 1960-61.

(b) Out of 9,723 houses sanctioned for construction in Mysore State since the inception of the Scheme in September, 1952, 6,535 houses were constructed upto 30th September, 1960, while the balance of 3,188 were under construction to be taken up for construction.

Village Housing Projects Scheme

2133. Shri Siddiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the total amount allotted to Mysore State for 1960-61 under Village Housing Projects Scheme;